

Government of Jammu and Kashmir  
Revenue Department,  
Civil Secretariat, Jammu/Srinagar

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Notification

Srinagar the 10<sup>th</sup> October, 2022

S.O 512.- In exercise of the powers conferred by sub-section (1) of section 4 of the Waqf Act, 1995 (Act No 43 of 1995), the Lieutenant Governor hereby appoint the following officer(s) as the Authority indicated against each in column 2 within their respective jurisdiction(s) in column 3 for the purposes of said Act; namely:-

Designation of the Officer(s)	Authority	Jurisdiction
Commissioner Survey & Land Records, J&K.	Commissioner Survey Auqaf, J&K.	Whole UT of J&K.
All Deputy Commissioners.	Additional Survey Commissioner.	Concerned District
All Assistant Commissioners, Revenue.	Assistant Survey Commissioner.	Concerned District

Further, Special Officer Auqaf shall be Assistant Survey Commissioner (Central) in the office of Commissioner Survey Auqaf, J&K.

By order of the Lieutenant Governor.

Sd/-

(Vijay Kumar Bidhuri) IAS  
Commissioner/ Secretary to the Government

No. Rev-HAJA/45/2021(66949)

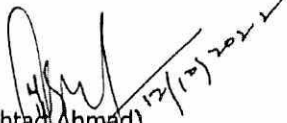
Dated:- 12.10.2022

Copy to Chairperson J&K Waqf Board.

Copy also to the:-

1. Ld. Advocate General, J&K High Court.
2. Financial Commissioner Revenue, J&K.
3. Principal Resident Commissioner, 5 Prithvi Raj Road, New Delhi.
4. Principal Secretary to the Lieutenant Governor, J&K.
5. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
6. Divisional Commissioner Kashmir/Jammu
7. Commissioner Survey & Land Records J&K.
8. Custodian General J&K.
9. Inspector General of registration J&K.

10. All Deputy Commissioner of UT, J&K.
11. Director Information, J&K.
12. Director, Archives, Archaeology and Museums, J&K.
13. Chief Executive Officer/Special Officer Auqaf, J&K.
14. All Assistant Commissioners, Revenue of UT J&K.
15. General Manager, Government Press, Jammu/Srinagar with the request to publish the same in the official gazette of J&K and sent 05 copies to this department.
16. Private Secretary to Chief Secretary, J&K.
17. Private Secretary to Commissioner Secretary to Govt, Revenue Department.
18. I/C Website Revenue Department/FCR.

  
(Mushtaq Ahmad)

**Under Secretary to the Government**